

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 264 of 2014**

**Dated : 11<sup>th</sup> December, 2014**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Punjab State Power Corporation Ltd. .... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory  
Commission .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Mandakini Ghosh  
Counsel for the Respondent(s) : Mr. Sakesh Kumar**

**ORDER**

Learned counsel for the Respondent seeks some time to file reply. He may file the same on or before 05.01.2015 after serving copy on the other side. Thereafter, rejoinder, if any, be filed after serving copy on the other side.

Post the matter on **19.01.2015.**

**(Rakesh Nath)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

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